

(4) स्नातकोत्तर चिकित्सा शिक्षा तथा अनुसंधान संस्थान, चण्डीगढ़, अधिनियम, 1966 की धारा 18 की उपधारा (4) के अन्तर्गत स्नातकोत्तर चिकित्सा शिक्षा तथा अनुसंधान संस्थान, चण्डीगढ़ के वर्ष 1975-76 के प्रमाणित लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदना ।

[Placed in Library. See No. LT-1221/77].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to lay on the Table a copy each of the following Notification (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) Notification No. 332/77-CE published in Gazette of India dated the 1st December, 1977 together with an explanatory memorandum.

(ii) Notification No. 33/77-CE published in Gazette of India dated the 1st December, 1977 together with an explanatory memorandum.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Water (Prevention and Control of Pollution) Cess Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 28th November, 1977, and transmit-

ted to the Rajya Sabha for recommendations and to state that this House has no recommendations to make, to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th November, 1977 agreed without any amendment to the Salaries and Allowances of Ministers (Amendment) Bill, 1977, which was passed by the Lok Sabha at its sitting held on the 24th November, 1977."

12.48 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) REPORTED FAILURE OF CENTRAL GOVERNMENT TO GIVE ADEQUATE FINANCIAL ASSISTANCE TO THE CYCLONE-HIT STATES IN THE SOUTHERN PART OF THE COUNTRY

SHRI P. RAJAGOPAL NAIDU (Chittoor) I call the attention of the hon. Minister of Agriculture and Irrigation to the following matter of urgent public importance and request that he make a statement thereon:

"Reported failure of the Government of India to provide adequate financial assistance to the States in the Southern part of our country which have suffered heavily as a result of recent cyclones."

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, my colleague, Shri Bhanu Pratap Singh has already apprised the House of the damage caused by the cyclone to life and property in the Southern States. The calamity has to be viewed as a national disaster and efforts to miti-